

Helicopter service between Airports and City airlines offices, Indian Airlines Corporation has undertaken an opinion survey to ascertain airline passenger preferences. The details regarding fare etc. will be considered after the need and popularity of such a service have been established.

#### Plan for Rural Areas

**1982. Shri Rameshwar Tantia:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that his Ministry has suggested to the Planning Commission for formulating an integrated plan for rural areas to ensure betterment of the village people; and

(b) if so, the reaction of the Planning Commission thereto?

**The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):**

(a) Yes, Sir.

(b) These suggestions are under consideration by the Committee on Social Services of the National Development Council.

#### Food Situation in Tripura

**1983. Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware of the fact that Tribals of the upper parts of Kailasahar, Dharmanagar and Amarpur Sub-Division in Tripura have been facing serious food crisis and the Government of Tripura is not taking effective measures to protect those affected Tribal Jhumias; and

(b) if so, the steps Government propose to take in the matter?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan):** (a) and (b). Due to failure of Jhum crop in Hill areas shortage of rice is reported to have occurred in the Tribal areas of Kaila-

sahar, Dharmanagar and Amarpur Sub-Divisions. It is, however, not correct that the Tribals in these areas are facing serious food crisis and that the Government of Tripura is not taking effective measures to protect the affected Tribal Jhumias. Rice is being supplied to these areas through fair price shops set up in the affected areas. Special Jhumia settlement scheme on weekly payment basis is being implemented and test relief work is undertaken, whenever required.

#### Agartala—Calcutta Air Service

**1984. Shri Dasaratha Deb:** Will the Minister of Civil Aviation be pleased to state:

(a) whether any special flights of plane to and from Agartala—Calcutta were arranged this year to provide facilities to the Gaṅga Shāngatri of Tripura during the last 'Uttarayan Sankranti Festival';

(b) Whether any representation has been received from the people of Tripura for providing special plane to the pilgrims of Tripura during this holy occasion; and

(c) if so, the action taken in the matter?

**The Minister of Civil Aviation (Shri Kanungo):** (a) Yes, Sir. One extra flight was operated on the 13th January, 1965.

(b) Yes Sir.

(c) The Corporation received a request to operate special flight Calcutta|Agartala|Calcutta on 11th, 12th and 13th of January, 1965—two flights each day. As extra schedule on one-way load basis was uneconomical, the flights on round trip charter basis at a cost of Rs. 3,000 per flight were offered. The organizer of the Pilgrims movement was not agreeable to this rate. He took one flight on the 13th January, 1965. However, about all the normal flights were operated with 28 seater aircraft with a view to providing extra seats for the benefit of the Pilgrims.

The possibility of operating scheduled flights with DC-4 aircraft was explored but due to the runway not being fit enough to receive a DC-4 aircraft this idea had to be dropped.

अस्पृश्यता (अपराध) अधिनियम, 1955 के अन्तर्गत मामले

1985. { श्री रामानन्द शास्त्री :  
श्री कजरोलकर :  
श्री राम हरख यादव :  
श्री हुकम चन्द कछवाय :

क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन सालों में दिल्ली राज्य में अस्पृश्यता (अपराध) अधिनियम, 1955 के अन्तर्गत कितने मामले दर्ज हुए हैं;

(ख) इन में से कितने मामले ऐसे हैं जिन में अपराधियों को अदालत ने दंडित किया है या उन में आपस में राजीनामा करा दिया है;

(ग) क्या इस अधिनियम का उल्लंघन करने वालों में केन्द्रीय सरकार के कुछ कर्मचारी भी हैं; और

(घ) यदि हां, तो उन के विरुद्ध क्या कार्यवाही की गई है ?

सामाजिक सुरक्षा विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) आठ ।

(ख) दंडित एक; राजीनामा चार; खारिज एक तथा अदालत में चल रहे चार ।

(ग) तथा (घ). हां, एक । पुलिस ने अदालत में चालान पेश कर दिया है ।

सिंचाई का आयोजन

1986. { श्री सरजू पाण्डेय :  
श्री श्रीनारायण दास :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले साल संयुक्त राष्ट्र अमरीका के तीन विशेषज्ञों के एक दल ने भारत का दौरा किया था;

(ख) यदि हां, तो क्या उसने सिंचाई परियोजनाओं के बारे में कोई सुझाव दिये थे; और

(ग) सरकार की उस पर क्या प्रतिक्रिया है ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) जी हां ।

(ख) और (ग). दल की मुख्य सिफारिशों का सम्बन्ध निम्नलिखित बातों से है :—

- (1) कुशल जल प्रबन्ध द्वारा कृषि उत्पादन में अधिक से अधिक वृद्धि करने के लिए पुरानी तथा नई सिंचाई परियोजना के क्षेत्रों में उपयुक्त कृषि योजनाएँ बनाना, जिनके अन्तर्गत नालियों का निर्माण और रख-रखाव, खेतों की तैयारी, सुधरे उपकरणों का प्रयोग, प्रदर्शन फार्मा की स्थापना करना आदि शामिल हैं ;
- (2) वर्तमान नहरी क्षेत्रों में अनुपूरक सिंचाई के लिए कप तथा नालियों का निर्माण; और
- (3) भूमिगत जल के सर्वेक्षण के कार्यक्रम में तेजी लाना ।

इनमें से अधिकांश बातों के बारे में कार्यवाही की आवश्यकताओं का केन्द्रीय तथा राज्य सरकारों को ज्ञान है और वे इन दिशाओं में कार्यक्रम चला रही हैं ।

General Election to Orissa Legislative Assembly

1987. Shri C. K. Bhattacharyya: Will the Minister of Law be pleased to state:

(a) whether his attention has been drawn to a statement made by the